

**Title:** Condemned the incident in which two women MPs have been insulted by the District Magistrate and appealed to the Government to take proper steps.

SHRIMATI MARGARET ALVA (CANARA): Sir, before the hon. Member speaks, I have a submission to make. This is something to do with two women Members of this House who have already given a notice to move the privilege motion. They have written to me as Chairman of the Committee on Empowerment of Women, saying that they are being insulted in the course of their work in the district by the DM, who has told them that they are ignorant, they do not know what they are talking and they should not raise questions during the District Development Council's meetings. Two of them have given notice of privilege. They have written to me.

MR. DEPUTY-SPEAKER: They will be getting a chance to speak,

SHRIMATI MARGARET ALVA : We want to know what is happening. When I am raising it now, there is no response.

MR. DEPUTY-SPEAKER: If they have given notices, their names must be here in the list.

SHRIMATI MARGARET ALVA : No, Sir. They have given notice to move the privilege motion. No action has been taken. Two months have already passed...*(Interruptions)*

MR. DEPUTY-SPEAKER: Let me find it out from the Secretariat.

SHRIMATI MARGARET ALVA : Sir, the Member is a tribal woman and she has been told that she is a tribal and she does not know what she is talking about. She has been insulted...*(Interruptions)* Sir, she is present in the House. She has appealed to me as the Chairman of the Committee on Empowerment of Women...*(Interruptions)* She must be given a hearing and action must be taken against those officials...*(Interruptions)* This is a very serious matter. A woman Member of Parliament should not be insulted by the officials...*(Interruptions)*

MR. DEPUTY-SPEAKER: I understand from the Secretariat that the Privilege Motion has been received and it is under consideration.

...*(Interruptions)*

SHRI RAJESH PILOT (DAUSA): Sir, the Member of Parliament is here in the House...*(Interruptions)*

SHRI BASU DEB ACHARIA (BANKURA): Please allow her to speak. The House should know what has happened...*(Interruptions)*

SHRI MADHAVRAO SCINDIA (GUNA): Please allow me to make a submission...*(Interruptions)*

MR. DEPUTY-SPEAKER: Madam, the notice is not in your name. It is in the name of Shrimati Vijaya Kumari.

SHRIMATI MARGARET ALVA: I am raising this matter as the Chairman of the Committee on Empowerment of Women...*(Interruptions)*

SHRI MADHAVRAO SCINDIA : Please allow me to make a submission and then you can decide the issue...*(Interruptions)*

**श्री मदन प्रसाद जायसवाल (बेतिया) :** उपाध्यक्ष महोदय, उनकी बात को सुना जाना चाहिए।

â€( व्यवधान) आप उन्हें अपनी बात कहने का मौका दीजिए। जितने भी आई.ए.एस. आफिसर हैं, वे पता नहीं अपने आपको क्या समझते हैं।â€( व्यवधान) जिला पदाधिकारी जो चाहेगा, वह करेगा। â€( व्यवधान)

यह बहुत गंभीर बात है। â€( व्यवधान) यह मामला प्रिविलेज में जायेगा लेकिन पहले सदन को इस बारे में जानकारी होनी चाहिए।â€( व्यवधान) आप उन्हें अपना बयान देने की इजाजत दीजिए। â€( व्यवधान)

SHRI MADHAVRAO SCINDIA : Sir, allow me to make a submission and then you decide...*(Interruptions)*

MR. DEPUTY-SPEAKER: On this issue a Member who has given notice, will have to be given a chance. I am sorry. Shri Madhavrao Scindia, please cooperate with me.

SHRI MADHAVRAO SCINDIA : Sir, you are not prepared to listen to me. You must listen to me...*(Interruptions)*. You are not giving opportunity to me. You please listen to me and then if you ask me to sit, I will sit down. But please listen to me...*(Interruptions)*

Sir, what I am trying to say is that Shrimati Alva has raised an issue which concerns the self-respect of the Members of Parliament in the discharge of their duties. Sir, this matter concerns a women Member of Parliament. This concerns a tribal Member of Parliament. Shrimati Alva is the Chairman of the Committee on Empowerment of Women. She has not given a notice for privilege motion. It is a separate issue and it should be dealt with separately...*(Interruptions)*. Shrimati Alva is trying to make an important point. You should allow her. She is not a party to the privilege motion. That is something totally separate. She is raising a point as Chairman of the Committee on Empowerment of Women.

MR. DEPUTY-SPEAKER: Shri Scindia, I have already heard her. As you know, if any notice is given on any such incident, the veracity of information is checked.

...*(Interruptions)*

MR. DEPUTY-SPEAKER: You do not even allow me to complete.

SHRI MADHAVRAO SCINDIA: Sir, she is not a party to the privilege notice...*(Interruptions)*. Sir, this concerns all the Members of Parliament...*(Interruptions)*. How can DM behave in this fashion?...*(Interruptions)* She is a lady Member of Parliament and she is an *Adivasi* Member of Parliament...*(Interruptions)*

MR. DEPUTY-SPEAKER: What do you want us to do now?

SHRI MADHAVRAO SCINDIA : Sir, the whole House wants that this should be heard. उपाध्यक्ष महोदय, महिला मैम्बर ऑफ पार्लियामेंट को, आदिवासी महिला को अपमानित किया गया है। *(व्यवधान)* यह आपके सम्मान की बात है। *(व्यवधान)* उन्हें अपने कार्य की जिम्मेदारी को निभाने में रोका गया। *(व्यवधान)* वह महिला मैम्बर ऑफ पार्लियामेंट हैं, आदिवासी महिला हैं। *(व्यवधान)* उनकी बात को सुनना चाहिए। *(व्यवधान)* सारा हाउस यही कह रहा है। *(व्यवधान)*

MR. DEPUTY-SPEAKER: She has not raised this matter. If she wants to say something, I would allow her.

...*(Interruptions)*

**श्री सत्यव्रत चतुर्वेदी (खजुराहो)** : उपाध्यक्ष महोदय, सांसदों को अपमानित करने की घटनाएँ आये दिन होती रहती हैं। *(व्यवधान)* यह मामला तो और भी गंभीर हो जाता है। हम चाहते हैं कि उनकी बात को सुना जाये। *(व्यवधान)* सारा सदन यह चाहता है कि उन्हें अपनी बात को कहने का अवसर दिया जाये। *(व्यवधान)*

MR. DEPUTY-SPEAKER: What is this Shri Chaturvedi?

...*(Interruptions)*

MR. DEPUTY-SPEAKER: The Member concerned has not stood up and asked for it. But you are shouting at me.

SHRI MADHAVRAO SCINDIA : Sir, Shrimati Alva is raising this matter as the Chairman of the Committee on Empowerment of Women.

MR. DEPUTY-SPEAKER: She may be raising it. That is all right. But the Member concerned has not asked for this. She herself has to ask for this.

...*(Interruptions)*

MR. DEPUTY-SPEAKER: Where is the Member concerned? She is not keen to raise it. She does not want to speak.

**श्री विजय कुमार गोयल (चांदनी चौक)** : उपाध्यक्ष जी, मैंने अपना प्रिविलेज मोशन चार महीने से देखा है। *(व्यवधान)* उसके बारे में हर रोज यही कहा जाता है कि वह अंडर कंसीडरेशन है।

*(व्यवधान)* मैं मंडे को इस मुद्दे को उठाऊंगा इसलिए तब तक आपकी तपत्तिश कराकर रख लीजिए। *(व्यवधान)*

**श्री रामचन्द्र पास्वान (रोसेड़ा)** : माननीय उपाध्यक्ष महोदय, मेरा संसदीय क्षेत्र रोसेड़ा है, जो कोसी, कमला बालान में समाहित है, उसमें दूसरे दर्जे का जो शांति भाग है, उसमें से 14 किलोमीटर बचा हुआ है। मैं आपके माध्यम से माननीय मंत्री जी से मांग करता हूँ कि शांति जो 14 किलोमीटर कार्य बचा हुआ है, उस कार्य को पूरा कराते हुए *(व्यवधान)* इसको जोड़ा जाये। आपने जो बोलने का मुझे अवसर दिया, इसके लिए मैं आपका आभार प्रकट करता हूँ।